

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
UNSTARRED QUESTION NO. †4280
To be answered on the August 11, 2017/Shrawan 20, 1939 (SAKA)

Recruitment in Grameen Banks

†4280: SHRI TARIQ ANWAR:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has found irregularities in Grameen Banks recruitment process in the recent past; and

(b) if so, the details thereof along with the corrective steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of Finance

(SANTOSH KUMAR GANGWAR)

(a) and (b): NABARD has intimated that no irregularities have come to notice in the recruitment process of Regional Rural Banks (RRBs) in the recent past. The Institute of Banking Personnel Selection (IBPS), the agency responsible for conduct of the recruitment examination, has intimated that it has, inter-alia, adopted the following measures for ensuring fair selection process in the RRBs:-

- i) Capturing photograph and signature at the time of online registration.
 - ii) Providing photograph on the call letter and providing photograph and signature on the attendance sheet.
 - iii) Matching photograph printed and pasted by the candidates on the call letter with the candidate and matching signature made by the candidate on the call letter with the signature taken on the attendance sheet at the time of examination.
 - iv) Establishing identity of the candidate using the original and copy of photo identity proof.
 - v) Capturing left hand thumb impression on the call letter and attendance sheet at the time of both preliminary and main examination.
 - vi) Capturing biometric data at the time of main/single examination of Common Written Examination(CWE) for RRBs.
-